

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

ORIGINAL APPLICATION NO. 140 of 2020 (SZ)

Tribunal on its own motion-SUO MOTU
Based on the News item in Dinamalar Newspaper,
Chennai edition dated 30.07.2020, " Will Perungudi
Lake Become an ecological park?"

Versus

The Principal Secretary to Government,
Public Works Department, Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu - 600 009
and others.

...Respondent(s)

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Advocate for the Respondent: TNPCB
Tr. S. Sai Sathya Jith,
Advocate, Chennai

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Become an ecological park?"

Versus

1. The Principal Secretary to Government,
Public Works Department,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu - 600 009.
2. The Secretary to Govt. of Tamil Nadu,
Department of Environment,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu - 600 009.
3. Additional Chief Secretary to Govt. of Tamil Nadu,
Municipal Administration and Water Supply Department,
Govt. Secretariat, Fort. George Chennai,
Tamil Nadu - 600 009.
4. The Chairman,
Tamil Nadu Pollution Control Board,
No. 76, Anna Salai, Guindy,
Chennai, Tamil Nadu 600 032.
5. The District Collector,
Chennai District,
District Collector Office,
No. 62, Rajaji Sali, 4th Floor,
Chennai 600 001.
6. Greater Chennai Corporation,
Rep. by its Commissioner,
Ripon Building,
Chennai 600 003.

... Respondents


6/10/2024
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

REPORT FILED ON BEHALF OF THE 4TH RESPONDENT
TAMIL NADU POLLUTION CONTROL BOARD.

I, R. Rajamanickam, Son of P.M. Ramasamy, Hindu, aged about 57 years, having my office at No.76, Mount Salai, Guindy, Chennai-32, do hereby solemnly affirm and sincerely state as follows:

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-600 032, and I am filing this Report on behalf of the 4th Respondent, Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the as per the records.

2. It is respectfully submitted that the Hon'ble NGT has passed order dt.05.08.2020 directed inter alia that:

....to appoint a committee comprising of 1)the District Collector, Chennai District, or a Senior Officer not below the rank of Assistant Collector or Sub Divisional Magistrate deputed by him, 2) Superintending Engineer of Public Works Department and Water Resources Organisation, who is in charge of that area, 3) a Commissioner or a Senior Officer designated by the Commissioner of Greater Chennai Corporation, and 4) Senior Officer deputed by the Chairman Tamil Nadu State pollution Control Board to inspect the area in question and submit a factual as well as action taken report if there is any violation found.

16. *The committee is directed to consider the question as to whether there was any scheme launched by the State Government or by the District administration for protection of this water body and if so,*

R. Rajamanickam 6/10/2024
 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMILNADU POLLUTION CONTROL BOARD,
 No.76, MOUNT SALAI, CHENNAI-600 032.

what is the stage of its implementation and whether there is any unauthorised discharge of untreated sewage into the water and if so, trace out the persons who are responsible for the same and take appropriate action including imposition of environmental compensation, against such persons.

17. The committee is also directed to take the water samples from the lake for analysis to ascertain as to whether it confirms to the standard for drinking purpose including Bio Chemical Oxygen Demand (BOD) and Chemical Oxygen Demand (COD), Total Coli Form and Fecal Coli Form and other prohibited metals. If there is any contamination they are also directed to suggest the ways and means to rectify the same.

3. It is respectfully submitted that, in pursuance to the said NGT order, the area in question was inspected by the District Environmental Engineer, TNPCB, Maramalai Nagar on 05.10.2020. During inspection, the water sample from the said Lake was collected and sent to TNPCB laboratory for analysis for the pollutant parameters such as pH, TSS, TDS, DO, BOD, COD, Heavy metals, Total Coliform and Faecal Coliform to assess the quality of water in the said water body and the report of analysis is tabulated below.

R. Rajendran 6/10/24
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

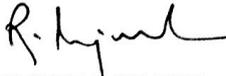
Statement showing the value of the Physico chemical parameters analysed

Sl. No	Parameters	Units	Point of Collection Porungudi Lake	Primary Water Quality Criteria for Bathing Waters prescribed by CPCB
1	pH @ 25°C	No.	8.64	6.5 – 8.5
2	Total Suspended Solids @ 105°C	mg/L.	11	-
3	Total Dissolved Solids @ 180°C	mg/L.	1575	-
4	BOD @ 27°C	mg/L.	25	3mg/l or less
5	COD	mg/L.	240	-
6	Copper as Cu	mg/L.	<0.033	-
7	Zinc as Zn	mg/L.	0.80	-
8	Cadmium as Cd	mg/L.	0.94	-
9	Lead as Pb	mg/L.	<0.07	-
10	Nickel as Ni	mg/L.	<0.05	-
11	Total Chromium Cr	mg/L.	<0.01	-
12	Hexavalent Chromium Cr ⁺⁶	mg/L.	<0.01	-
13	D.O	mg/L.	7.0	5mg/l or more
14	Total Coliform	MPN /100 ml	460	500 or less.
15	Faecal Coliform	MPN /100 ml	92	500 (desirable) 2500 (Maximum Permissible)

4. It is respectfully submitted that the Report of analysis of the water samples collected from the said water body reveals that all the Physico chemical analysed satisfy the Primary Water Quality Criteria for Bathing Waters prescribed by Central Pollution Control Board except for BOD. Furthermore the water sample collected were analysed for Bacteriological parameter Total Coliform and the (Faecal Coliform) meets the Primary Water Quality Criteria for Bathing Waters prescribed by Central Pollution Control Board.


 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMILNADU POLLUTION CONTROL BOARD,
 No.76, MOUNT SALAI, CHENNAI-600 032.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) at Chennai may be pleased to take this Report on Record and pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

 6/10/2024
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.
BEFORE ME

VERIFICATION

I, R. Rajamanickam, Son of P.M. Ramasamy, Working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-32, do hereby submit that the contents of the above report are true to the best of my knowledge through records.

 6/10/2024
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

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**REPORT FILED ON BEHALF OF THE
4TH RESPONDENT - TAMIL NADU
POLLUTION CONTROL BOARD**

Advocate for Respondent: TNPCB
Thiru. Sai Sathyajith
BSC, Chennai.

Dated: 06.10.2021

Date of hearing: 07.10.2021